

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
OA No. 1356/96

(3)

New Delhi this the 26th day of July, 1996.

HON'BLE MR. S. R. ADIGE MEMBER (A).

HON'BLE DR. A. VEDAVALLI, MEMBER (J).

Smt. Jai Laxmi Rastogi,
w/o Sh. K. G. Rastogi,
aged about 58 years,
Vice-Principal,
G.G.S.S.S. Pratap Nagar,
New DelhiApplicant.

By Advocate: Sh. Sanjay Sarin, though none appeared.

Versus

1. Commissioner-cum-Secretary,
Department of Education,
Old Secretariat,
Govt. of the NCT of Delhi.
2. Director of Education,
Old Secretariat,
Govt. of NCT of Delhi. Respondents.

By Advocate Sh. Vijay Pandita.

ORDER (ORAL)

BY HON'BLE MR. S. R. ADIGE MEMBER (A).

None appeared for the applicant when the case was called out even on the second round.

2. We note that the applicant had not appeared on the last date either. We further note that on that date the respondents' counsel had stated that the applicant was being considered for the post of Principal.

3. It is perhaps for this reason that the applicant does not appear to be interested in pursuing this case.

4. Under the circumstances this OA is dismissed in default and non-prosecution. No costs.

A. Vedavalli

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(DR. A. VEDAVALLI)
MEMBER (J)

S. R. Adige
(S. R. ADIGE)
MEMBER (A).